



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

इ-मेल email: helpdoc@rbi.org.in

November 09, 2018

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22610835 फैक्स/Fax: 91 22 22660358

17 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	COR No	Issued On	Cancellation Order Date
1.	Kumar Commodities Private Limited	54/5A, Strand Road, PS.-Jora Bagan, Kolkata-700 006, West Bengal	B.05.04371	September 14, 2001	July 06, 2018
2.	J.C. Motor and General Finance Company Limited (Presently known as J.C. Motor and General Finance Company Private Limited)	Civil Lines II, Opposite to RTO Office, Bijnor, Uttar Pradesh 6A, Clive Row, 4th Floor, Room No. 6/12, Kolkata-700 001, West Bengal	B-12.00266	February 20, 2008	August 14, 2018
3.	Propycon Trading & Investments Pvt. Ltd.	111, Industrial Area, Sion, Mumbai-400 020	13.00198	March 03, 1998	July 11, 2018
4.	GSL Finance & Investment Private Limited	209, Raja House 30-31, Nehru Place, New Delhi-110 019	B-14.00120	March 02, 1998	August 23, 2018
5.	Harita Sheela Private Limited	Jayalakshmi Estates, No:29, Haddows Road, Chennai-600 006	B-07.00561	January 09, 2001	September 04, 2018
6.	Nationwide Investments Private Limited	SCO 56-57, First Floor, Sector 17-D, Chandigarh-160 017	B-06.00086	September 30, 2005	August 31, 2018
7.	Harita Balaji Private Limited	Jayalakshmi Estates, No:29, Haddows Road, Chennai-600 006	B-07.00557	January 09, 2001	September 04, 2018

8.	Sonali Capital Private Limited	Shop No.8, Parasamati Plaza, Jayendra Ganj, Gwalior, Madhya Pradesh-474 009	B-03.00152	May 11, 2002	August 16, 2018
9.	Chirag Vanijya Private Limited	10/4, Lala Lajpat Rai Sarani, Rameshwara Mansion, Flat No. 17A, Kolkata-700 020, West Bengal	N.05.06573	August 26, 2005	July 12, 2018
10.	Vareli Trexim Pvt. Ltd. (Presently known as Vareli Tecnac Pvt. Ltd.)	14/1B, Ezra Street, 9th Floor, World Trade Centre, Kolkata-700 001, West Bengal	05.00460	February 27, 1998	July 05, 2018
11.	KBLF Enterprises Ltd. (Presently known as KBLF Enterprises Private Limited)	Room No. 64, 3rd Floor, 207, Maharshi Devendra Road, Kolkata-700 007, West Bengal	05.00394	February 26, 1998	July 18, 2018
12.	Ramky Finance & Investment Private Limited, Hyderabad (Presently known as Ramky IWM Private Limited)	13th Floor, Ramky Grandiose, Ramky Towers Complex, Gachibowli, Hyderabad-500 032, Telangana	09.00124	March 25, 1998	July 19, 2018
13.	Meenakshi Finance and Properties Private Limited	New No:21, (Old No:8) 2nd Floor, Godown Street, Parrys' Corner, Chennai-600 001	B-07.00049	July 24, 2002	August 13, 2018
14.	B.D. Finvest Private Limited	G.T.Road, Village-Surra Nassi Jalandhar, Punjab-144 027	B.10.00113	April 11, 2000	August 10, 2018
15.	Kuttanad Credit and Investments Private Limited	40/9715 C, 1st Floor, Bhageeratha Santhwana, Chittoor Road, Kochi, Ernakulam, Kerala-682 018	16.00055	September 15, 1998	August 06, 2018

16.	MSP Vanijya (P) Ltd. (Presently known as Mohan Motor Udyog Pvt. Ltd.)	226/1, AJC Bose Road, Kolkata-700 020, West Bengal	05.02706	June 11, 1998	August 14, 2018
17.	Kalpataru Properties Pvt. Ltd.	Eastern Building, 2nd Floor, Room No. 211, 19, R.N. Mukherjee Road, Kolkata-700 001, West Bengal	05.00125	February 18, 1998	July 12, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release : 2018-2019/1076

Ajit Prasad
Assistant Adviser